

Family Welfare Centres/Dispensaries/ Hospitals in States.

4015. SHRI G.S. MISHRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of Family Welfare Centres, Dispensaries and Hospitals in each State ; and

(b) their ratio as per population in each state?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) : (a) and (b) Information regarding number of Family Welfare Centres in rural and urban areas, dispensaries and hospitals and the average population served by them in each state is given in the statement laid on the Table of the Sabha [Placed in Library. See No. LT.-1378 of 77].

Appointment of Labour Welfare Machinery

4016. SHRI A.R. BADRI NARAYAN : Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) Whether Government propose to appoint Labour Welfare Machinery such as Labour Commissioners in all States ;

(b) if so, the number of officers proposed to be appointed to such posts ; and

(c) the number of officers proposed to be drawn from each State to fill up such appointment?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : (a) There is no such proposal at present.

(b) and (c) : Do not arise.

Wine shops in Bokaro Steel city

4017. SHRI A. K. ROY : Will the Minister of STEEL AND MINES be pleased to state :

(a) how many wine shops have been permitted to be run within the Bokaro Steel City by the Town Administration;

(b) whether it is a fact that the Steel Ministry while discussing with Bokaro Steel Employees Progressive Front Expressed its opinion against wine shops in the Steel City ;

(c) whether it is a fact that Bihar Kranti Morcha in its letter dated 26th November, 1977 pointed out fresh permission given by the Town Administration to open bar in the Bokaro Steel City ; and

(d) if so, what steps Government proposes to take against such officers ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) : (a) The Town Administration of Bokaro Steel Limited has no authority to permit any shop to do business in alcoholic drinks in the Bokaro Steel City. The licence for it is issued by the Government of Bihar, and Bokaro Steel Limited is required only to communicate to them if they (BSL) have any objection to such licence being granted. So far, the Company has issued "no objection" letters for eight shops.

(b) Yes, Sir.

(c) Yes, Sir, but the allegation made was not correct. The "no objection" letter was issued by the Management as far back as on 25-1-1977 and not subsequent to the discussions held with the Steel Ministry mentioned in Part (b) of the Question.

(d) In view of the answer given to part (c), does not arise.

Protection of Indian Embassies Abroad

4018. SHRI SHANKERSINIJI VAGHELA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the extent to which the attacks on our foreign missions officials have been cut or stopped as a result of various steps taken by foreign countries in this respect ;

(b) whether Government are satisfied with the steps taken by foreign countries in this respect ; and

(c) what other measures are proposed to be taken to protect Indian embassy officials and property from the attack of Anand Margis ?